NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.20/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 26/2008	
NAME OF THE COMPANY	Sanghi Spinners India Ltd	
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another	
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidamlasm	PCS	9849056652	Mu
			,

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.Shilpa represently on behalt	counsel fol	9849866556	dy
TAPASYILAL DEORA	Res for	9966299213 Ostopasvideora@gnailoon	Tapous
A- Chekla Vorten	Contr RyaR6	9948914088	

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Petitioner No.2 and Ms.C.Shilpa Ld.Counsel for the Respondent No.3, Mr.Tapasvi lal Ld PCS for Respondent No.9, Mr.A.Chakravarthi Ld.Counsel for the Respondent No.4 & 6. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

Member (T)

Member (J)